

COURT NO. 3
THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA
THE HONOURABLE SMT JUSTICE RENUKA YARA

To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
1	WP/35196/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Suresh Kumar Reddy Medipalli, Vs The Debts Recovery Appellate Tribunal,	MAMIDI AVINASH REDDY		HYDERABAD
2	WP/35336/2026 IA 1/2026(Direction Petition)	Rajeshwar Rao Vs The Union of India	SIVARADHAKRISHNA VENKATESWARA SARMA GANGA RAJU	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
3	WP/35406/2026 IA 1/2026(Suspension Petition)	The Union of India Vs Shri Mutya Subrahmanyam,	N BHUJANGA RAO Deputy Solicitor General of India	K R K V PRASAD	HYDERABAD
4	WP/35409/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Union of India Vs Smt. Abhilasha Bisht	N BHUJANGA RAO Deputy Solicitor General of India		HYDERABAD
5	WP/35426/2026 IA 1/2026(Stay Petition)	Mohd. Tayyab Tyagi, Vs The State of Telangana,	MOHD ABDUL YOUSUF	GP FOR HOME	HYDERABAD
6	WP/35609/2026	Mirza Mahabu Vs The State of Telangana	SAI DEV ROHAN YASALA	THE ADVOCATE GENERAL	KHAMMAM
ADMISSION					
7	WA/923/2023 IA 1/2026(Implead Petition) IA 2/2026(Permission Petition)	Government of Telangana Vs Sri G. Srinivas	THE ADVOCATE GENERAL	M PRATHEEK REDDY KOPAL SHARRAF	HYDERABAD
8	WP/34772/2026	Atla Amarender Reddy, Vs The State of Telangana,	PAPAI AH PEDDAKULA	THE ADVOCATE GENERAL	YADADRI BHUVANAGIRI
9	WP/22647/2025 IA 1/2025(Direction Petition)	Bank of Baroda Vs Mr.K.Laxm Reddy	SRINIVAS CHITTURU	G K DESHPANDE M/S. UNNAM LAW FIRM (R2)	HYDERABAD Issued Notice to RR- 2 & 3. RR- 2 & 3 Appr. by M/s. Unnam Law Firm filed vakalath
10	WP/25151/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Direction Petition)	Pulamoni Srinivasaulu Vs Union of India,	M/S ELITE LEX LLP	N BHUJANGA RAO Deputy Solicitor General of India PASHAM SRINIVASULU (R3)	HYDERABAD
11	WP/22693/2026 IA 1/2026(Suspension Petition)	Union of India Vs R. Venkateswara Reddy	N BHUJANGA RAO Deputy Solicitor General of India	MOHAMMED OMER FAROOQ	HYDERABAD

12	WP/33144/2024 IA 1/2025(Vacate Stay Petition)	Union of India Vs M. Maj. Gen. Dinesh Kumar Nautiyal (Retd)	N BHUJANGA RAO Deputy Solicitor General of India	MANOJ KUMAR MISHRA	WARANGAL
----	---	--	---	--------------------	----------

INTERLOCUTORY

13	WP/27850/2025 IA 1/2025(Direction Petition)	Saidulu Gaddam Vs The Secretary to Government	M SRIKANTH	GP FOR SERVICES II K V RAMAN (R3) K V RAMAN (R2)	HYDERABAD
----	---	---	------------	--	-----------

ADMISSION

14	CA/16/2026 IA 2/2026(Suspension Petition)	Sri Apurv Chauhan Vs U. Srinivas	G MADHUSUDHAN REDDY	S.SRINIVAS SRIDHAR RAO	HYDERABAD CA 16 AND 17/26 R1) Notice sent by Speed Post served (Item delivered to Addresse)
15	CA/17/2026 IA 2/2026(Suspension Petition)	Sri Mallaiah @ Mallareddy Vs U. Srinivas	G MADHUSUDHAN REDDY	S.SRINIVAS SRIDHAR RAO	HYDERABAD R1) Notice sent by Speed Post served (Item delivered to Addresse)
16	CA/18/2026 IA 2/2026(Suspension Petition)	Sri A Krishnaiah Vs Katta Vamsi Krishna	J SUDHEER	YEMMIGANUR SOMA SRINATH REDDY	HYDERABAD
17	CC/5072/2026	Goli Sudheer Kumar Vs Sri K. Vinod Kumar	PULIMAMIDI ROHITH REDDY		RANGA REDDY
18	WP/15514/2026 IA 1/2026(Stay Petition)	M/s. Sanvita Biotechnologies Private Limited Vs Canara Bank	JAMI MADHAVI		RANGA REDDY
19	WP/25096/2026 IA 1/2026(Suspension Petition)	M.Sivanand Vs Union of india	G TRINADHA RAO	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
20	WP/25098/2026 IA 1/2026(Suspension Petition)	D. Rajendra Prasad Vs Union of India	G TRINADHA RAO	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
21	WP/29455/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Mohd. Khan Vs The Union of India	VENKAT REDDY KODUMURY	N BHUJANGA RAO Deputy Solicitor General of India	RANGA REDDY
22	WP/31347/2026 IA 1/2026(Permission Petition)	Ummidi Samuel Vs State of Telangana,	V VIJAY SHANKAR	THE ADVOCATE GENERAL ADDL ADVOCATE GENERAL (R1)	HYDERABAD
23	WP/31453/2026 IA 1/2026(Direction Petition)	Sudhir Kumar Vs The Union of India	SATYANARAYANA DHARMAPURI	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
24	WP/31628/2026 IA 1/2026(Direction Petition)	A. Shobha Vs STATE OF TELANGANA	TOKALA RAGHURAM	GP FOR FINANCE PLANNING	RANGA REDDY
25	WP/31881/2026 IA 1/2026(Direction Petition)	bachu sravanthi Vs The State of Telangana,	KAVALI VISHNU KANTH	ADDL ADVOCATE GENERAL GP FOR REVENUE (R3)	SIDDIPET

26	WP/32271/2026 IA 1/2026(Direction Petition)	N Gouraiah Vs Union of India	K ROHIT	N BHUJANGA RAO Deputy Solicitor General of India	MEDCHAL- MALKAJGIRI
27	WP/32527/2026 IA 1/2026(Suspension Petition) IA 2/2026(Stay Petition) IA 3/2026(Direction Petition)	Mohammed Ali Vs The Union of India	S.J.A.NADEEM	KANDURI KOUSHIK	HYDERABAD
28	WP/33543/2026 IA 1/2026(Direction Petition)	Karur Vysya Bank Ltd. Vs M/s Tanvi Enterprises	HEMANTH KUMAR VEMURI	POLICE VENKAT REDDY	HYDERABAD
29	WP/34080/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	Smt. Magdi Lenamma, Vs The State of Telangana,	SESHAGIRIRAO YALAMANCHILI	GP FOR HOME SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R4)	MEDCHAL- MALKAJGIRI
30	WP/34223/2026	Ayesha Nishath Vs The State of Telangana	MOHAMMAD ADNAN	THE ADVOCATE GENERAL	RANGA REDDY

COURT NO. 3

THE HONOURABLE JUSTICE MOUSHUMI BHATTACHARYA

To be heard on Friday the 16th day of October 2026 (AT 01:00 PM)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
31	CRP/2903/2026	Mr. Mohammed Rizwan Vs Mohammed Yousuf	M MEHDI HUSSAIN		HYDERABAD
32	CRP/3212/2026 IA 1/2026(Stay Petition)	Mohammed Abdul Feroz Vs Mahaveer Chand Jain	RAJ KIRAN PAGADALA		HYDERABAD
33	CRP/3216/2026 IA 1/2026(Stay Petition)	Dr. K. Srinivas Vs Mr. Anil Kumar	SRIDHAR K		HYDERABAD
34	CRP/3220/2026 IA 1/2026(Suspension Petition)	The Employees State Insurance Corporation Vs M/s. Prestige Services	PASHAM SRINIVASULU		HYDERABAD
35	CRP/3227/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Bhagwati Vs Sri. Rajnarayan Baheti,(DIED)	PRAMOD SINGH		HYDERABAD
36	CRP/3229/2026 IA 1/2026(Suspension Petition)	Mustafa Tariq Baig Vs Rehana Begum	ASHFAQ AHMED	D MADHAVA RAO	HYDERABAD R1 TO R4 APP BY D MADHAVA RAO (2620), CAVEATOR
37	CRP/3308/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Injunction Petition)	SAHRUDAYA HEALTH CARE PRIVATE LIMITED Vs Mr. Manne Krishank	S K SHABBER AHMED		HYDERABAD
38	CRP/3309/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Injunction Petition)	SAHRUDAYA HEALTH CARE PRIVATE LIMITED Vs Mr. Manne Krishank	S K SHABBER AHMED		HYDERABAD
39	CRP/3310/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Injunction Petition)	SAHRUDAYA HEALTH CARE PRIVATE LIMITED Vs Mr. Manne Krishank,	S K SHABBER AHMED		HYDERABAD
40	CRP/3236/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	MR. ASHOK KUMAR PRASAD Vs MR. CHITRALA DEEPAK KUMAR	KASOJU MAHESH CHARY		HYDERABAD
41	CRP/3238/2026 IA 1/2026(Suspension Petition) IA 2/2026(Condone Delay in Rep)	NIKESH B. SHAH, Vs PANKAJ HOLA,	P V RAJENDRA PRASAD		HYDERABAD
42	CRP/3244/2026 IA 1/2026(Stay Petition)	Mrs. Sayeeda Akhter @ Syed Akhtar, Vs Syed Naveed,	MIRZA NISAR AHMED BAIG		HYDERABAD

43	CRP/3266/2026 IA 1/2026(Suspension Petition)	G. Ramesh Vs D. Parameshwar	G SUNDARESAN	C KUMAR	HYDERABAD R1 APP BY C. KUMAR (9482), CAVEATOR
44	CRP/3272/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Suspension Petition)	NIKESH B. SHAH Vs PANKAJ HOLA	P V RAJENDRA PRASAD		HYDERABAD
45	CRP/3278/2026 IA 1/2026(Stay Petition)	Smt. Rupe Rao Laxmi Vs Smt. A.L. Kamala,	JAKKULA SRIDHAR	SHAILAJA R	HYDERABAD
46	CRP/3280/2026 IA 1/2026(Stay Petition)	M/s, Mahalakshmi Saree Museum, Vs Mr. Ajeet Kumar Shah	AADESH VARMA	SHYAM SUNDER AGARWAL	HYDERABAD
47	CRP/3295/2026 IA 1/2026(Permission Petition) IA 2/2026(Suspension Petition)	Ravinder Sahu Vs Vishnula Yadav	MOHD ISLAMUDDIN ANSARI		HYDERABAD
48	CRP/3296/2026	B T S RAJKUMAR Vs B T Narasimha Charyulu	VINJAMURI RANGA BABU		HYDERABAD
FOR COMPLIANCE					
49	CC/2947/2026 IA 1/2026(Direction Petition)	T. Kishan Rao Vs Arvind Kumar Dwivedi	TPS HARSHA	K.R KOTESWERA RAO(SR SC FOR CANTONMENT)	HYDERABAD Order dt 18/9/26 SR) Notice sent by SPAD not yet returned
ADMISSION					
50	CC/3072/2025 IA 1/2026(Fix an Early Date) IA 2/2026(Amendment Petition) IA 3/2026(L R Petition) IA 4/2026(L R Petition) IA 5/2026(Amendment Petition) CC/3076/2025 CC/3254/2025 CC/3296/2025 CC/3344/2025	Manda Ilaih Vs Sri. Ravi Gupta. IPS.	Dr.NANUMASA SWAMY	GP FOR FINANCE PLANNING (R2)	WARANGAL
51	CC/3076/2025 IA 1/2026(Fix an Early Date) IA 2/2026(Amendment Petition) IA 3/2026(Amendment Petition)	PODISHETTI DEVAIAH Vs SRI. RAVI GUPTA. IPS.	Dr.NANUMASA SWAMY	GP FOR FINANCE PLANNING (R2)	KUMURAM BHEEM ASIFABAD

52	CC/3254/2025 IA 1/2025(Leave Petition) IA 1/2026(Fix an Early Date) IA 2/2026(Amendment Petition) IA 3/2026(Amendment Petition)	K.M.SATYANARAYANA Vs SRI. RAVI GUPTA. IPS.	Dr.NANUMASA SWAMY	GP FOR FINANCE PLANNING (R2)	MANCHERIAL
53	CC/3296/2025 IA 1/2025(Leave Petition) IA 1/2026(Fix an Early Date) IA 2/2026(Amendment Petition) IA 3/2026(Amendment Petition)	YELAPATI RAMREDDY Vs SRI. RAVI GUPTA. IPS.	Dr.NANUMASA SWAMY	GP FOR FINANCE PLANNING (R2)	JANGAON
54	CC/3344/2025 IA 1/2025(Leave Petition) IA 1/2026(Fix an Early Date) IA 2/2026(Amendment Petition) IA 3/2026(Amendment Petition)	ARSHANAPALLI PULLAIAH Vs SRI. RAVI GUPTA. IPS	Dr.NANUMASA SWAMY	GP FOR FINANCE PLANNING (R2)	WARANGAL
<u>INTERLOCUTORY (REVIEW PETITIONS)</u>					
55	IA/2/2026(Review Petition) CRP/2760/2026	Kodavati Chakrapani, Vs Kavitha Sompally,	T GEETA		RANGA REDDY